

इस प्रसंग में उन्होंने कहा है कि केन्द्र के खिलाफ यदि हमको आर्म्ज रेजिस्टेंस भी स्टार्ट करना पड़े तो हमको करना चाहिये। किस की उपस्थिति में कहा ? यदि यह बात सिर्फ भीर बाएज फारुक ने कही होती तो हमको तकलीफ नहीं होती, लेकिन जिस व्यक्ति की मौजूदगी में यह बात कही गई वह जम्मू-काश्मीर के मुख्य मंत्री थे। मुख्य मंत्री जी ने भी उस मीटिंग में कहा था—

"The Chief Minister, who spoke briefly after Mirwaiz, endorsed his views by saying that Mirwaiz had already told the people everything and he would not like "to add anything" to what he had already said."

MR. DEPUTY-SPEAKER : You can continue after 6 O' Clock we are now taking up the Private Members' Business from 3 to 5.30 P.M. Then, there is the Half-An Hour Discussion. I understand that it has already been announced that this can be taken up at 6 O' Clock. So, you must remain here to continue your speech.

15.00 Hrs.

MR. DEPUTY-SPEAKER : Now we go to the next item, Private Members Business. Minister please.

SHRI BUTA SINGH : You are trying to remark that the remaining portion of the Calling Attention will be taken up after the discussion. Unfortunately, today it is not possible to sit beyond 6 O' Clock. Can it be taken up on the next working day ?

MR. DEPUTY SPEAKER : Yes, if the House agrees, well and good. Yes. It will be continued next Monday. Is it the pleasure of the House to concede the demand of the Minister for Parliamentary Affairs ?

SEVERAL HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : Yes.

DR. SUBRAMANIAM SWAMY : (Bombay North East) : He should consider our demands also on occasions.

MR. DEPUTY-SPEAKER : Shri Jalil Abbasi.

15.01 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-fifth Report

SHRI KAZI JALIL ABBASI (Domariaganj) : I beg to move :

"That this House do agree with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1983.

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1983."

*The motion was adopted.*

15.03 Hrs.

RESOLUTION RE INDUSTRIAL

SICKNESS—Contd.

MR. DEPUTY SPEAKER : Shri E. Balanandan. He is not present. Since Shri Balanandan, the mover of the resolution is not present, his speech would be considered that it has been concluded.

Now I call upon other speakers.

Shri Girdhari Lal Vyas.

श्री गिरधारी लाल व्यास (भीलवाड़ा) : उपाध्यक्ष महोदय, आप कभी कभी तो टाइम ज्यादा दे देते हैं लेकिन कभी कभी गड़बड़ भी कर देते हैं।

MR. DEPUTY SPEAKER : How much time you want ?

SHRI GIRDHARI LAL VYAS : Only half-an-hour.

MR. DEPUTY-SPEAKER : Granted. All right.